

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
ALLOCATION OF POWER TO STATES .

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SHRI RAMDAS AGARWAL

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING POWER be pleased to state :-

- (a) the details of the criteria laid down for the allocation of power to various States from the unallocated share of power available at the disposal of the Central Government;
- (b) whether the allocation of power to various States including Rajasthan, has been much less than what has been demanded by them;
- (c) if so, the details thereof along with the reasons therefor, particularly in respect of Rajasthan; and
- (d) the remedial steps taken by Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

(a) : The 15% unallocated power in Central Generating Stations (CGSs), kept at the disposal of the Central Government, is allocated from time to time keeping in view the emergent and seasonal nature of the requirement, the relative power supply position, utilization of available power resources, operational and payment performance, etc.

(b) & (c) :As most of the States and UTs in the country have been facing power shortages, various States/UTs request for additional allocation of unallocated power of CGSs from time to time. The quantum of unallocated power in the CGSs being limited, it can only supplement the power available from other sources. The cumulative demand preferred by the States/UTs is invariably more than the unallocated power available. Further, at any point of time the entire unallocated power of Central Generating Stations remains allocated to the States/UTs, enhancement in allocation of any State/UT is feasible only by way of equivalent reduction in the allocation of other State (s)/UT(s). Allocation of unallocated power to the States/UTs including Rajasthan to the extent of their request is, therefore, not feasible many a times. The existing allocation of unallocated power to Rajasthan is 52 – 135 MW. During June, 2010, Rajasthan witnessed marginal energy shortage of 0.8% and peak shortage of 2.5%.

(d) :Following steps are being taken by the Government for augmenting availability of power :

(i)In order to supplement availability of power for the States/UTs, Central Generating Stations are being set up. Approximately, 6375 MW capacity has been added in the Central Sector during the 11th Plan so far. Out of the capacity under construction for likely benefits during the 11th Plan with high degree of certainty, 14,847 MW capacity is in the Central Sector.

(ii)Allocation of gas from KG basin for boosting gas based generation.

(iii)Review of performance of CPSUs inter-alia for expediting commissioning of new generation projects.

(iv)Maximisation of generation from the existing generating stations.

(v)Delicensing of generation so as to give thrust to capacity addition in the State and Private sector. Guidelines for procurement of power through tariff based competitive bidding and Standard Bidding Documents for the same have been prepared. Captive generation is also being freely permitted.